

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 13(kol)/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company		Sushma Bajoria & Anr.-Versus-Binaguri Investments Pvt. Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU CHOUDHURY, Adv
2. MR. SAUMABHO GHOSE, Adv
3. MR. A. AGARWALLA, Adv
4. MISS. FARNAZ NASIM, Adv

Petitioner.

F. Nazim.

28/11/17

1. Jishnu Saha, Sr. Adv.
2. Nirmalya Dasgupta
3. D.N. Dey

for
R 1 to 9



ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 9 are present.

Both the parties are directed to file written
statements within 15 days from today.

Respondent has filed I.A.No. 128/2017. Petitioner may file reply within 2 weeks with a copy in advance to the respondents. Thereafter rejoinder, if any, may be filed within 1 week with a copy in advance to the petitioners.

List on 16/01/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)